

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 276
TO BE ANSWERED ON 05.02.2018**

HOME-BASED WORKERS

276. DR. P.K. BIJU:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government intends to envisage a policy to govern and protect the rights of home-based workers in the country;**
- (b) if so, the details thereof and if not, the reasons therefor; and**
- (c) the details of welfare measures implemented in the last three years with respect to home-based workers?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): The Unorganised Workers' Social Security Act, 2008 has been enacted to provide social security relating to life and disability cover, health and maternity benefits, old age protection to the unorganised workers including home based workers. Various Ministries/Departments of the Central Government are implementing such social security schemes like Indira Gandhi National Old Age Pension Scheme (Ministry of Rural Development); National Family Benefit Scheme (Ministry of Rural Development); Janani Suraksha Yojana (Ministry of Health and Family Welfare), Rashtriya Swasthya Bima Yojana (Ministry of Health and Family Welfare) as mentioned in the Schedule I of the Unorganised Works Social Security Act, 2008. In addition to the above welfare schemes, the Central Government has recently converged the social security schemes of Aam Aadmi Bima Yojana (AABY) with Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to provide life and disability coverage to the unorganised workers for in age group of 18 to 50 years depending upon their eligibility. Converged PMJJBY gives coverage of Rs. 2 lakhs on death at premium of Rs. 330/- per annum for an age span from 18 to 50 years. Converged PMSBY gives coverage of Rs. 2 lakhs on accidental death and disability at premium of Rs. 12 per annum. These converged schemes are being implemented by Life Insurance Corporation of India. The annual premium is shared on 50:50 basis by the Central Government and the State Governments.
